


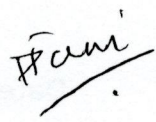
NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL)

Shri. V. Nalla Sengupta

Attendance-cum-order sheet in the case of M/s. Armtex Rubber Pvt. Ltd.

CP No. 19/2011 u/s 397-398 DATE : 08.07.2016 TIME: 10.30 A M

SR. NO	NAME	DESIGNATION	SIGNATURE
	Mrs. Deeksha Tani i/b Hariani and co Adv for the Petitioners	Adv	
	Counsel Mr. Nimay Dave i/b Hariani and Co Adv for Petitioners	Counsel	


Order

C.P No. 19/397-398/NCLT/MB/MAH/2011

1. The Petitioner's counsel is present, stating that this matter is coming for hearing on the objections raised over the valuation report given by the valuer. The Respondents side is absent.
2. The Petitioner side is directed to communicate next date of hearing to the Valuer as well as Respondents. On such communication if the Valuer has to make any submissions

before this Bench or to place further appraisal report to this Bench, he is at liberty to make the same in writing.

3. List this matter on 4th August, 2016 at 10.30 a.m. for hearing.


B.S.V. PRAKASH KUMAR
Member (Judicial)


V. NALLASEENAPATHY
Member (Technical)

Dated: 8th July, 2016.